Annexure 1

Name of the corporate debtor: DANESITA PHADNIS FOOD INDUSTRIES LIMITED; Date of commencement of liquidation :23-02-2024; List of stakeholders as on:10.05.2024

List of secured financial creditors

SI. No.	Name of creditor	Details of Claim received			Details of Claim admitted								Amount of			
		Date of receipt	Amoun	nt claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	any mutual dues, that may be set off	or claim	Amount of claim under verification	if any
1	Phoenix ARC Private Limited	27.03.2024	Principal	88,298,426.00	166,361,931.66	Term Loan	166,361,931.66	YES	Hypothecation of all Plant and Machinary belonging to the Corporate Debtor	-	44.91%	-	-	-	-	
			Interest	64,912,065.20												
			Penal Interest	13,151,440.46												
			Other Charges	-												
2	ASREC (India) Limited		Principal	49,419,244.50	197,929,094.60	Term Loan	197,929,094.60	YES	All Production Machinary and other Machinary which includes Generator,Computer lab,Quality Equipment Furnitures & Fixtures		53.43%	-	-	-	-	
			Interest	145,544,695.43												
			Penal Interest	2,965,154.67												ı
	Total 364,29			364,291,026.26	364,291,026.26		364,291,026.26			-		-	-	-	-	